NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 108/2017 In TP No. 61/397-398/NCLT/AHM/2016 (New)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

Name of the Company:

Dr. Nitin Modi & Ors.

V/s.

Sobhagya Hospital & Research Centre Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

SIGNATURE S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION

1. Kuna) Praishnar Advocabe

214-R17

2. Marroj Muneri 3 Dr. H. P. Yadaw

Learned Advocate Mr. Manoj Munshi present for Applicant/ Original Respondents no. 4 and 7. Respondent no. 5 Dr. H P Yadav present in person. Learned Counsel Mr. Kunal Vaishnav present for Respondents no. 1 and 3. None present for Other Respondents.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Original Respondents no. 1 and 3.

For orders on 18.05.2017 on admission of application.

BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the 17th day of May, 2017.